

HIGH COURT OF DELHI AT NEW DELHI

NO14013/X_R&D/PSA/DHC Dated 16/09/2021

CIRCULAR

In continuation of this court's circular no 488/PSA/R&D/DHC dated 03.05.2021, whereby service of notices/ Summons/ Dak/ Orders was temporarily amended, it is informed to all concerned that the same is hereby withdrawn and conventional mode of physical delivery of Notices/ Summons/ Dak is restored w.e.f. $20 \cdot 09 \cdot 202$.

Acusham?

(Krishan Kumar Sharma) Registrar (PSA & R&D)

Dated 16 09/2021

14014/x +σ-1402-0/XEndorsement No. _____/R&D/ PSA/ DHCCopy forwarded for information to :

1. Joint Registrar-cum-secretary to Hon'ble the Chief Justice

2. Private Secretaries to Hon'ble Judges

3. Joint Registrar-cum-PA to Registrar General

4. All Registrars/ OSDs/ Coordinator, DIAC

5. All Principal District & Sessions Judge

14019 . PA to Registrar (IT) for uploading this circular on the website and intranet of this court.

7. All AO(J)s of Judicial Branches.

Mucha Bhaudiny

16/20/00L) 16/20/00L)

(Meena Bhardwaj) Joint Registrar (PSA & R&D)

As directed by worthy Registralit), this circular be uploaded on the website and Intranet of this court.

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